

JUDICIAL OFFICERS ON DEPUTATION/EX-CADRE

(OTHER THAN OFFICERS POSTED ON THE ESTABLISHMENT OF HIGH COURT)

This list is for general information only and is not for any legal or official use. The list does not depict any seniority position.

[Updated upto 24.07.2017]

SR. NO.	NAME & DESIGNATION	PLACE AND DATE OF POSTING
1.	 PB0016 Shri Vivek Puri, District & Sessions Judge, Legal Remembrancer & Secretary to Government of Punjab	Chandigarh 26-4-2016
2.	 PB0021 Shri Balbir Singh-II, District & Sessions Judge	Chandigarh 26-4-2016
3.	 PB0022 Ms. Harpreet Kaur Jeewan, District & Sessions Judge Member Secretary, Punjab State Legal Services Authority	Chandigarh 24-7-2017
4.	 PB0030 Shri Gurpreet Singh Bakshi, District & Sessions Judge, Presiding Officer, State Transport Appellate Tribunal, Punjab-cum- Presiding Officer, Food Safety Appellate Tribunal, Punjab	Chandigarh 26-4-2016
5.	 PB0046 Ms. Mandeep Pannu, Addl. District & Sessions Judge, Faculty Member in Chandigarh Judicial Academy	Chandigarh 30-4-2015
6.	 PB0050 Shri Arunvir Vashista, Addl. District & Sessions Judge, (Presiding Officer, Industrial Tribunal)	Bathinda 26-4-2016
7.	 PB0051 Shri Jasjit Singh Bhinder, Addl. District & Sessions Judge (Presiding Officer, Industrial Tribunal)	Amritsar 10-10-2014
8.	 PB0066 Shri Raj Kumar, Addl. District & Sessions Judge (Presiding Officer, Industrial Tribunal)	Jalandhar 8-4-2015

9.	 PB0077	Shri Ranjit Kumar Jain, Addl. District & Sessions Judge, Addl. Member Secretary, Punjab State Legal Services Authority	Chandigarh 26-4-2017
10.	 PB0080	Shri Gurjant Singh, Addl. District & Sessions Judge (Presiding Officer, Industrial Tribunal)	Gurdaspur 26-4-2016
11.	 PB0089	Ms. Surinder Pal Kaur, Addl. District & Sessions Judge, Presiding Officer, Industrial Tribunal- cum-Labour Court	Chandigarh 26-4-2016
12.	 PB0090	Shri Sanjay Kumar Sachdeva, Addl. District & Sessions Judge	Chandigarh 6-4-2015
13.	 PB0102	Ms. Poonam R. Joshi, Addl. District & Sessions Judge	Chandigarh 26-4-2017
14.	 PB0110	Ms. Jatinder Kaur, Addl. District & Sessions Judge Presiding Officer, Industrial Tribunal	Patiala, 6-4-2015
15.	 PB0115	Shri Mandip Singh Dhillon, Addl. District & Sessions Judge, Additional Legal Remembrancer & Additional Secretary to Government of Punjab	Chandigarh 26.4.2017
16.	 PB0126	Ms. Mandeep Kaur, Addl. District & Sessions Judge Presiding Officer, Industrial Tribunal	Ludhiana 12.5.2017
17.	 PB0119	Shri Shivinder Singh Mann, Addl. District & Sessions Judge Special Judge, CBI Court.	S.A.S. Nagar (Mohali) 1-7-2017

18.	 PB0131	Shri Harjeet Singh, Addl. District & Sessions Judge Special Judge, CBI Court.	S.A.S. Nagar (Mohali) 1-7-2017
19.	 PB0440	Dr. Ajit Atri, Addl. District & Sessions Judge	Chandigarh 26-4-2017
20.	 PB0449	Shri Bishan Saroop, Addl. District & Sessions Judge, Presiding Officer, Special Tribunal in view of Judgment dated 20.05.2015 in LPA No. 35 of 2012	Tarn Taran 26.4.2017
21.	 PB0139	Shri Harish Anand, Addl. District & Sessions Judge	Chandigarh 26-4-2016
22.	 PB0192	Shri Tejinderbir Singh, Addl. District & Sessions Judge, Faculty Member, Chandigarh Judicial Academy	Chandigarh 26.4.2017
23.	 PB0194	Dr. Gopal Arora, Addl. District & Sessions Judge, Faculty Member in Chandigarh Judicial Academy	Chandigarh 22.4.2017
24.	 PB0129	Shri Krishan Kumar Bansal, Civil Judge (Senior Division)/CJM, Secretary, District Legal Services Authority	Fazilka 29.4.2016
25.	 PB0185	Shri Barjinder Pal Singh, Civil Judge (Sr.Divn.)	Chandigarh 29.4.2016
26.	 PB0216	Dr. Mandeep Mittal, Civil Judge (Senior Division)/CJM, Secretary, District Legal Services Authority	Bathinda 12.5.2017

27.	 PB0221	Dr. Gurpreet Kaur, Civil Judge (Senior Division)/CJM, Secretary, District Legal Services Authority	Ludhiana 12.5.2017
28.	 PB0226	Shri Ajit Pal Singh, Civil Judge (Senior Division)/CJM, Secretary, District Legal Services Authority	Rupnagar 17-4-2015
29.	 PB0230	Ms. Hargurjit Kaur, Civil Judge (Senior Division)/CJM, Secretary, District Legal Services Authority	Sri Muktsar Sahib 17-4-2015
30.	 PB0231	Shri Ravinderjit Singh Bajwa, Civil Judge (Senior Division)/CJM, Secretary, District Legal Services Authority	Gurdaspur 16-4-2015
31.	 PB0236	Shri Prashant Verma, Civil Judge (Senior Division)/CJM, Secretary, District Legal Services Authority	Fatehgarh Sahib 29-4-2016
32.	 PB0238	Shri Kapil Dev Singla, Civil Judge (Senior Division)/CJM, Secretary, District Legal Services Authority	Faridkot 29-4-2016
33.	 PB0239	Ms. Monica Sharma, Civil Judge (Senior Division)/CJM, Secretary, District Legal Services Authority	Amritsar 12-5-2017
34.	 PB0240	Shri Ashish Kumar Bansal, Civil Judge (Senior Division)/CJM, Secretary, District Legal Services Authority	Patiala 29-4-2016
35.	 PB0241	Shri Vineet Kumar Narang, Civil Judge (Senior Division)/CJM, Secretary, District Legal Services Authority	Moga 29-4-2016

36.	 PB0242	Shri Ravi Gulati, Civil Judge (Senior Division)/CJM, Secretary, District Legal Services Authority	Hoshiarpur 29-4-2016
37.	 PB0243	Shri Mahesh Grover, Civil Judge (Sr.Divn.), Member Secretary, Society for Centralized Recruitment of Staff in Subordinate Courts (SSSC)	Chandigarh 8-4-2016 As Civil Judge (Sr.Divn.) w.e.f. 29-4-2016
38.	 PB0244	Ms. Monika Lamba, Civil Judge (Senior Division)/CJM, Secretary, District Legal Services Authority	S.A.S. Nagar 29-4-2016
39.	 PB0245	Ms. Sushma Devi, Civil Judge (Senior Division)/CJM, Secretary, District Legal Services Authority	Mansa 29-4-2016
40.	 PB0246	Shri Sanjeev Kundi, Civil Judge (Senior Division)/CJM, Secretary, District Legal Services Authority	Kapurthala 29-4-2016
41.	 PB0247	Shri Parinder Singh, Civil Judge (Senior Division)/CJM, Secretary, District Legal Services Authority	Shaheed Bhagat Singh Nagar 29-4-2016
42.	 PB0248	Ms. Amandeep Kaur Chahal, Civil Judge (Senior Division)/CJM, Secretary, District Legal Services Authority	Pathankot 29-4-2016
43.	 PB0249	Shri Gurmeet Tiwana, Civil Judge (Senior Division)/CJM, Secretary, District Legal Services Authority	Jalandhar 28-4-2016
44.	 PB0251	Shri Raman Sharma, Civil Judge (Senior Division)/CJM, Secretary, District Legal Services Authority	Tarn Taran 29-4-2016

45.	 PB0253	Shri Prabhjot Singh Kaleka, Civil Judge (Senior Division)/CJM, Secretary, District Legal Services Authority	Barnala 12-5-2017
46.	 PB0255	Shri Baljinder Singh-III Civil Judge (Senior Division)/CJM, Secretary, District Legal Services Authority	Ferozepur 12-5-2017
47.	 PB0256	Shri Tejpartap Singh Randhawa, Civil Judge (Senior Division)/CJM, Secretary, District Legal Services Authority	Sangrur 12-5-2017
48.	 PB0263	Shri Jatinder Pal Singh-I Addl.Civil Judge(Senior Division) Special Judicial Magistrate, CBI Court	S.A.S. Nagar (Mohali) 1-7-2017
49.	 PB0328	Shri Hirdejit Singh, Civil Judge (Junior Division)	Chandigarh 17-4-2015
50.	 PB0329	Ms. Baljinder Kaur, Civil Judge (Junior Division)	Chandigarh 29-4-2016
51.	 PB0358	Shri Imanbir Singh Dhaliwal, Civil Judge (Junior Division)	Chandigarh 29-4-2016
52.	 PB0371	Shri Gaurav Dutta, Civil Judge (Junior Division)	Chandigarh 29-4-2016
53.	 PB0394	Shri Jagmeet Singh, Civil Judge (Junior Division)	Chandigarh 29-4-2016

54.	 PB0418	Shri Jaspreet Singh, Civil Judge (Junior Division)	Chandigarh 29-4-2016
55.	 PB0412	Shri Gurkiran Singh, Civil Judge (Junior Division)	Chandigarh 29-4-2016
56.	 PB0413	Shri Palwinder Singh, Civil Judge (Junior Division)	Chandigarh 29-4-2016
57.	 PB0458	Shri Harjot Singh Gill, Civil Judge (Junior Division)	Chandigarh 12-5-2017
58.	 PB0460	Ms. Bisman Mann, Civil Judge (Junior Division) OSD, Department of Law, Government of Arunachal Pradesh	Itanagar 8-6-2017
59.	 PB0538	Shri Kushal Singla, Civil Judge (Junior Division)	Chandigarh 12-5-2017
60.	 PB0551	Ms. Nazmeen Singh, Civil Judge (Junior Division)	Chandigarh 12-5-2017

-.-

DISCLAIMER

1. The above list is for general information only and is not for any legal or official use. The list does not depict any seniority position.
2. Although every care has been taken with regard to the correctness of entries in the above list, still if any error is found, the same may be communicated to the Registrar General, Punjab and Haryana High Court, Chandigarh for correction.